GOVERNMENT OF INDIA

MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 4423

ANSWERED ON 27.03.2025

ACHIEVEMENTS AND PROGRESS OF PMKSY IN RAJASTHAN

†4423. SHRI MURARI LAL MEENA

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the target achieved so far under the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) in various States including Dausa district of Rajasthan;
- (b) whether the Government acknowledges that ensuring adequate water availability in fields is a challenge in water-scarce States like Rajasthan and if so, whether any special strategy has been adopted by the Union Government to address this issue and provide relief to farmers in Rajasthan;
- (c) whether any special schemes have been formulated in this regard and if so, the status of their implementation, financial provisions and current progress in Rajasthan including Dausa district; and
- (d) the details of assistance and resources being provided to farmers particularly in Dausa district under this scheme?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) to (d) Pradhan Mantri Krishi Sinchai Yojna (PMKSY) is an umbrella scheme, consisting of two major components being implemented by the Department of Water Resources, River Development & Ganga Rejuvenation (DoWR,RD&GR), Ministry of Jal Shakti, namely, Accelerated Irrigation Benefit Programme (AIBP), and Har Khet Ko Pani (HKKP). HKKP, in turn, consists of four sub-components: (i) Command Area Development & Water Management (CAD&WM); (ii) Surface Minor Irrigation (SMI); (iii) Repair, Renovation and Restoration (RRR) of Water Bodies; and (iv) Ground Water (GW) Development. In 2016, with the launching of revised AIBP format, CAD&WM sub-component of HKKP has been taken up for pari passu implementation with AIBP.

During approval of implementation of PMKSY for the period 2021-22 to 2025-26, approval of Ground Water component under PMKSY-HKKP was accorded only for committed liabilities. Also, Per Drop More Crop component, which was earlier a component of PMKSY, is now being implemented separately by Department of Agriculture and Farmer's Welfare (DoA&FW) under Rashtriya Krishi Vikash Yojna (RKVY). In addition, Watershed Development Component (WDC) of PMKSY is being implemented by Department of Land Resources (DoLR).

To address the issue of development of irrigation in water scarce drought prone areas in India including the state of Rajasthan, special provisions have been made in criteria for selection of projects and central funding ratio under PMKSY-AIBP. If a project has more than 50% command in drought prone area, 50% advance stage criteria has been relaxed and the project can be included since beginning of the construction with enhance funding.

03 projects of Rajasthan namely Narmada Canal Project, Modernization of Ganga Canal Project and Parwan Multipurpose Irrigation Project have been included under PMKSY-AIBP. 16.38 thousand hectare irrigation potential has been created and command area of 82.47 thousand hectare has been developed under these projects since April, 2016. However, Dausa district of Rajasthan is not being benefitted by these projects.

Under PMKSY-HKKP-RRR component of PMKSY, an area of 15.33 thousand hectares of irrigation potential has been created in Rajasthan. Repair, renovation and restoration of one water body of Dausa district with irrigation potential of 167 hectare has been completed under PMKSY-HKKP-RRR.

Further, under WDC component of PMKSY 2.0, 04 projects with an area of 21,426 hectares has been sanctioned in the Dausa district of Rajasthan, whereas under PDMC, an area of 10,490 hectares has been covered under micro irrigation in Dausa District of Rajasthan.

The target achieved under various components of PMKSY in various States is at Annexure.

Under the components of PMKSY being implemented by DoWR,RD&GR, central assistance is being provided to State/project authority. However, under PDMC, the Government provides financial assistance at the rate of 55% for small and marginal farmers and at the rate of 45% for other Farmers for installation of Drip and Sprinkler systems. Subsidy support to each farmer is up to 5 hectare. The beneficiary is eligible for subsidy again for the same land after the end of seven years for installation of Micro Irrigation.

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (d) OF UNSTARRED QUESTION NO. 4423 TO BE ANSWERED IN LOK SABHA ON 27.03.2025 REGARDING "ACHIEVEMENTS AND PROGRESS OF PMKSY IN RAJASTHAN".

A. <u>State-wise Irrigation Potential Created/command area developed during 2016-17 to 2023-</u> 24 under PMKSY-AIBP and PMKSY-HKKP

Area in thousand hectares

		Irrigation	Command	IP Created	IP Created	IP created
Sl.No.		Potential(IP)	Area	under	under	under GW
	States	Created under		PMKSY-	PMKSY-	
		PMKSY-AIBP		HKKP-SMI	HKKP-RRR	
			CAD&WM			
1	Andhra	24.33	0.93	0.00	0.00	-
	Pradesh					
2	Arunachal			17.86		3.742
	Pradesh					
3	Assam	36.55	25.40	116.44		38.648
4	Bihar	19.69	19.13	33.8	21.79	-
5	Chhattisgarh	16.76	8.78	4.87	0.00	-
6	Goa	4.24	6.70			-
7	Gujarat	610.90	1,030.54		3.90	1.866
8	Himachal	0.66		22.57		-
	Pradesh					
9		6.52	2.28			-
	&Kashmir			33.1		
	U.T. of Ladakh					-
11	Jharkhand	79.80	0.00	6.09		-
12	Karnataka	115.86	42.08	3.48		-
	Kerala	2.59	1.50			-
14	Madhya	182.94	289.11	31.83	8.00	-
	Pradesh					
	Maharashtra	385.96	218.78			-
	Manipur	24.46	8.67	17.93	0.62	2.057
	Meghalaya			26.47	0.88	-
	Mizoram			1.93		0.553
	Nagaland			12.84		0.667
	Odisha	87.44	85.49		27.92	-
	Punjab		73.53			-
22	Rajasthan	16.38	82.47		15.33	-
23	Sikkim			4.18		-
24	Tamil Nadu	5.23			12.27	0.610
25	Telengana	189.52	10.68		16.31	-
26	Tripura	0.00		0.00		3.009
27		766.93	21.71		2.35	36.365
28	Uttarkhand	0.00		21.27		1.030
	Total	2611.75	1927.77	354.66	109.37	88.547

B. State Wise progress under PMKSY-PDMC & WDC

(Area in lakh hectares)

S.No.	.State	Area brought under precision irrigation	Area of the	
		through PDMC	project Covered under PMKSY-WDC	
1	Andhra Pradesh	8.37	4.25	
2	Arunachal Pradesh	0.13	1.98	
3	Assam	0.45	2.94	
4	Bihar	0.25	2.33	
5	Chhattisgarh	1.40	3.70	
6	Goa	0.008	0.20	
7	Gujarat	9.74	6.03	
8	Haryana	1.75	0.67	
9	Himachal Pradesh	0.076	1.38	
10	Jharkhand	0.36	2.39	
11	J&K	0.01	1.30	
12	Karnataka	19.41	5.47	
13	Kerala	0.05	0.68	
14	Madhya Pradesh	3.31	8.03	
15	Maharashtra	9.90	10.39	
16	Odisha	1.24	4.64	
17	Punjab	0.14	0.60	
18	Rajasthan	7.67	13.27	
19	Tamil Nadu	11.03	2.72	
20	Telangana	2.88	2.87	
21	Uttarakhand	0.32	1.05	
22	Uttar Pradesh	3.92	5.69	
23	West Bengal	1.05	1.98	
24	Manipur	0.15	1.08	
25	Meghalaya	0.00	0.86	
26	Mizoram	0.046	0.87	
27	Nagaland	0.25	0.80	
28	Sikkim	0.15	0.27	
29	Tripura	0.045	0.53	
30	Ladakh	0.00	0.26	
	Grand Total	84.11	89.23	